

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 195 OF 1999

Applicant(s) S.L. Ramesh

Respondent(s) G.O. 2 & 3

Advocate for

Advocate for

Applicant(s) Sh. J.K. Kaushik

Respondent(s)

Notes of the Registry

Order of the Tribunal

23/7/99

Mr. J.K. Kaushik, Counsel for the Applicant

Defects removed
✓

Register put up in Court for
admission on 28/7/99

REGISTRAR

C.A.T. JODHPUR

28 ⁰⁷/₉₉

Mr. J.K. Kaushik, Counsel for the applicant.

The learned Counsel for the applicant submits that after this case was instituted, the department has passed an order on 13-07-1999 disposing of his representation. In view of this, he, at this stage, does not want to proceed with this case and seeks permission to withdraw the present application.

In view of the above development, permission is granted to withdraw the present application with liberty to file a fresh O.A., if so advised.

The O.A. stands disposed of accordingly.

Gopal Singh

Gopal Singh
Adm. Member

A. K. Misra
A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 12-7-06
under the supervision of
section officer () as per
order dated 16/8/06

Section Officer (Record)

Copy of order
dated 28/7/99
along with
copy of appli-
cation sent
to Respond-
ent's
vacation
No 2326-233
dt 30-7-99

Placed
on 3/8/99
(Sh. Kaushik)
P-70